

(13)

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK.

Original Application No.314 of 1988.

Date of decision: January 8, 1990.

Bipin Behari Kar, aged about 58 years,
son of late Shyam Sundar Kar, at present
working as L.S.G.Assistant, Cuttack R.M.S.,
Town and District-Cuttack.

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Applicant.

Versus

1. Union of India, represented by its
Secretary, Department of Posts,
Dak Bhawan, New Delhi.
2. Postmaster General, Orissa Circle,
At, P.O.Bhubaneswar, Dist-Puri.
3. Superintendent of Post Offices,
Cuttack R.M.S.'N' Division,
At, P.O. & District-Cuttack.

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Respondents.

For the applicant ...

M/s. Devanand Misra,
Deepak Misra,
R.N.Naik, Advocates.

For the respondents ...

Mr. Ganeswar Rath,
Sr. Standing Counsel (Central)

C O R A M:

HON'BLE MR.P.S.HABEEB MOHD, MEMBER (ADMINISTRATIVE)

A N D

HON'BLE MR.N.SENGUPTA, MEMBER (JUDICIAL)

1. Whether reporters of local papers may be allowed to see the judgment ? Yes.
2. To be referred to the Reporters or not ?
3. Whether Their Lordships wish to see the fair copy of the judgment ? Yes.

JUDGMENT

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P.S.HABEEB MOHD., MEMBER (ADMN.) The applicant had filed a representation to the Respondent No.2 dated 19.4.1985 as regards the fixation of his seniority in the Lower Selection Grade cadre with effect from 1.3.1969 and for his proper placement in the Circle Gradation list. The applicant has since retired from service.

2. Heard Mr. Deepak Misra, learned counsel for the applicant and Mr. Ganeswar Rath, learned Standing Counsel (Central) for the respondents. The respondents are directed to dispose of the representation filed by the applicant dated 19.4.1985 within a period of three months from the date of receipt of a copy of this order keeping in view the principle that the length of service in the cadre and not the date of confirmation would determine the seniority.

3. This application is accordingly disposed of leaving the parties to bear their own costs.

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Member (Administrative)

N.SENGUPTA, MEMBER (J)

I agree.

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Member (Judicial)



Central Administrative Tribunal,
Cuttack Bench, Cuttack.
January 8, 1990/Sarangi.